## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 68/560/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench CP No. 8/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

Name of the Company:

Mukund Das Maheshwari

V/s.

ROC, Gwalior

Section of the Companies Act:

Section 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Advocate Shoutholder (leigest Maloshuemi)

None present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Shareholder. None present for ROC.

Letter received from petitioner for adjournment.

At request of learned Counsel for Respondent(Shareholder).

List the matter on 11.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 06th day of November, 2017.